



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 692/2016

This the 7th day of January, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Sh. Jitender Singh,
Age 43 years,
S/o Sh. Pritam Singh,
R/o B-3, Officer's Flat,
Central Jail, Tihar
Residential Complex,
New Delhi-110064

**(Working as Asstt. Superintendent,
Central Jail, Tihar)**

... Applicant

(By Advocate: Sh. S.K. Gupta)

VERSUS

Govt. of NCT of Delhi through

1. Chief Secretary,
Govt. of NCT of Delhi,
Players Building,
I.P. Estate, New Delhi.
2. Principal Secretary (Home),
Govt. of NCT of Delhi,
Players Building,
I.P. Estate, New Delhi.
3. Director General (Prisons),
Govt. of NCT of Delhi,
Prison Headquarters,
Near Lajwanti Garden Chowk,
Janakpuri, Delhi-110064
4. Sh. Ram Pal,
Presently working as Asstt. Supdt.
Director General (Prisons),



Govt. of NCT of Delhi,
C/o Prison Headquarters,
Near Lajwanti Garden Chowk,
Janakpuri, Delhi-110064

... Respondents

(By Advocate: Ms. Alka Sharma)

ORDER (Oral)

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):

Sh. S.K. Gupta, learned counsel appeared on behalf of the applicant. Ms. Alka Sharma, learned counsel appeared on behalf of the respondents.

2. Learned counsel for the applicant pleads to withdraw the OA as instructed by the applicant and the same is dismissed as withdrawn.
3. No order as to costs.

**(Pradeep Kumar)
Member (A)**

**(Justice Vijay Lakshmi)
Member (J)**

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